



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3546/2021 FIXED	BHANU BORAH AND 10 ORS <b>Versus</b> STATE OF ASSAM AND 33 ORS	MR. K N CHOUDHURY MR. D P BORAH	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1193/2021 <b>in</b> WP(C)/3546/2021	BHANU BORAH AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. K N CHOUDHURY MR. D P BORAH	
2	WP(C)/4639/2021	JAN PARIK @ SANJAY PARIK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. S Y AHMED MD M ISLAM	GA, ASSAM
<b>ADMISSION</b>				
3	WP(C)/3978/2018	PARASH JYOTI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR A C BORBORA MR. P K GOSWAMI MR. B P BORAH MR. R BORAH MR. M K DAS	GA, ASSAM MR. N SARKAR (R11) SC, HEALTH
4	WA/260/2019	SRI MANTU CHANGMAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K GUPTA MR. R S MISHRA	MR. R MAZUMDAR, SC- SECONDARY EDUCATION.
5	WP(C)/301/2019	PRABIN LAHON AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K K PHUKAN	GA, ASSAM SC, M A C
6	WA/361/2019	SRI NITYANANDA SARKAR AND 69 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. H K DAS MR. U PATHAK MR. D J DAS	SC, EDU SC, FINANCE
7	C.Ex.App./4/2020	THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE <b>Versus</b> M/S PAN PARAG INDIA LTD.	MR. B SARMAH MR B HAZARIKA	MR. S K KEJRIWAL MS. S KEJRIWAL

	<b>WITH</b> I.A.(Civil)/1731/2020 <b>in</b> C.Ex.App./4/2020	THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE <b>Versus</b> M/S PAN PARAG INDIA LTD. RUPAM KUMAR BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B SARMAH MR B HAZARIKA  MR. B C DAS MR. U DUTTA  MR. S BORA MR. A GANGULY MR T CHHETRI  MR. N DHAR MS. S DASGUPTA	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR. S P SHARMA MR. N N DUTTA SC, HIGHER EDU SC, BTC  MR. CHARAN DEKA FOR CAVEATOR  SC, SEC. EDU. MR. A K DUTTA (R7) MR. I H SAIKIA (R7) MR. S K GHOSH MR. B PURKAYASTHA (R7) MR A B DEY (R7) MS F AHMED SC, N C T E SC, ASSAM UNIVERSITY SC, AG SC, IRRIGATION
8	WA/161/2020			
9	WA/183/2020 WITH CAVT./984/2019			
10	WA/197/2020	SRI JAGAT BARUAH AND 2 ORS PURNENDU SEKHAR DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.		
11	WA/172/2021	HIRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H DAS R BORUAH	
<b>ORDERS</b>				
12	WA/23/2018	MOHINI GOHAIN BARUAH and ANR <b>Versus</b> DHEBAR GOHAIN BARUAH and 5 ORS	MR. D DAS SR. ADV MR. H RAHMAN MR. B J GHOSH MR. R DE R SARMAH	MR C BARUAH MR Z MUKIT MR. A SATTAR MR. B BARUAH MS. S G BARUAH MR H K BARUAH
13	I.A.(Civil)/2134/2020 <b>in</b> WA/801/2020	THE STATE OF MIZORAM AND ANR <b>Versus</b> MIZORAM GORKHA SANGH AND ANR	MR A D CHOUDHURY MR. T CHAKRABORTY	MR. N SHARMA MS A UPADHAYA
	<b>WITH</b> WA/801/2020 (Filing Number)	THE STATE OF MIZORAM AND ANR <b>Versus</b> MIZORAM GORKHA SANGH AND ANR		
14	WA/55/2021	THE GENERAL MANAGER, CONSTRUCTION AND ANR. <b>Versus</b> M/S VASISTHA CONSTRUCTION PVT. LTD.	MR G GOSWAMI	
15	WA/94/2021	M/S GAJRAJ ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. H ROHMAN MR. P D NAIR MR N BAROOAH MR G ALAM	MR. S S ROY ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/669/2021 <b>in</b> WA/94/2021	M/S GAJRAJ ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. H ROHMAN MR. P D NAIR MR N BAROOAH MR G ALAM	ASSTT.S.G.I.
16	WA/141/2021	THE KATHIATOLI SAMABAI SAMITTEE LTD. <b>Versus</b> KHAIRUL ISLAM AND 6 ORS.	MR. P J SAIKIA MS. M KECHII MR. M ALOM	GA, ASSAM
17	I.A.(Civil)/624/2021 <b>in</b> WA/11504/2019	KRISHNA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MR. JUNM LASKAR MS. A AHMED	SC, FOREST
	<b>WITH</b> WA/11504/2019 (Filing Number)	KRISHNA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS		

**HEARING**

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LEAVE NOTE OF ADVOCATES FOR 17/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR. N SHARMA	14-09-2021	To	17-09-2021
8)	MR N DUTTA	16-09-2021	To	22-09-2021
9)	MR. M SARANIA	17-09-2021	To	17-09-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/6729/2019	KAMALA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P KATAKI MRS R BEGUM MS. M DEVI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/9568/2019 FIXED	SIDDIQUE ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR. T AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/4945/2020 WITH LCR	HAJERA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. J AHMED MR A HAQUE MR. Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	PIL/57/2021	CHIRIYAKHANA PATH NAGARIK SANGSHTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. B	MR. A PHUKAN MR. W SHARMA	GA, ASSAM SC, P H E SC, WATER RESOURCE SC, GMC SC, G M D A
5	WP(C)/3940/2021 FIXED	LAL KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/4648/2021	SAHARA KHATUN @ SAHARA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/4651/2021	MONOWARA KHATUN @ MONOWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	WP(C)/4658/2021	MUSST. SABURA KHATUN @ SABIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/4682/2021	NAKUL BAIDYA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S BARMAN MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/4687/2021	SIRAJ KHAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MRS. P KHATUN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/4691/2021	EUSOF ALI @ISAB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/4696/2021	LAKHI MANDAL @ LAKHI PODDAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N UPADHAYAY MR. A B T HAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/4702/2021	AMJAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/4705/2021	MINARA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

**DETENTION**

15	WP(C)/7373/2019 WITH LCR	MANIK ALI <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A ALAMGEER MR. A H M R CHOUDHURY MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b> I.A.(Civil)/375/2021 <b>in WP(C)/7373/2019</b>	MANIK ALI <b>Versus</b> UNION OF INDIA AND 5 ORS.	M ALAMGEER M ALAMGEER MR. A H M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

**ADMISSION**

16	WP(C)/1849/2016 WITH LCR	MD. HABIBUR RAHMAN <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.S C BISWAS MR. E AHMED MS.K L R YANTHAN MS.L HAZARIKA MR. S BISWAS	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/5760/2016 WITH LCR	MS. JAHANARA BEGUM <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/7447/2016 WITH LCR	JUNAB ALI <b>Versus</b> UNION OF INDIA and 4 ORS.	MR.J AHMED MR.S DAS MR A HAQUE MS.D BORA	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/7775/2016 WITH LCR 2 FILES	KOBAD ALI @ KUBBAT ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.H R A CHOUDHURY MS.A BEGUM MR.A H M R CHOUDHURY MRS.R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.

20	<b>WITH</b> WP(C)/1741/2018	SAHAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
21	WP(C)/7792/2016 WITH LCR	SABIR AHMED <b>Versus</b> UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.R A CHOUDHURY MRS.S AZIZ MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/7955/2016 WITH LCR	JARINA BEGUM <b>Versus</b> UNION OF INDIA and 5 ORS.	MR.A SARMA MRSS N KHANDAKAR MR.M A LASKAR MR.M RAHMAN	GA, ASSAM ASSTT.S.G.I.
23	WP(C)/1582/2021 WITH LCR	SAJEDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>ORDERS</b>				
24	PIL/3/2021 FIXED	SAHIN BAHAR LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR. A S TAPADER ASSTT.S.G.I. SC, SSA
25	PIL/13/2021 FIXED	HAZRAT ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
26	PIL/17/2021 FOUR WEEKS	ARINDAM DEB AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MS. P BORAH	MR S DUTTA (R-4) MR. U K NAIR (R-9,10) GA, ASSAM MR. A CHETRY (R-9,10) MR. M P SARMA (R-9,10) MR. S DUTTA (R-4) MR A CHAKRABORTY (R-9,10)
<b>HEARING</b>				
27	WP(C)/6047/2017 WITH LCR 1 FILE, FIXED	ALI MAHAMMAD @ ALI AHMED @ ALI HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A BORUA MR. A BHATTACHARYYA	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/139/2019 WITH LCR, FIXED	ABUL KALAM <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. J SARMAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/7227/2019 WITH LCR, FIXED	SAHEB ALI <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	WP(C)/3441/2020 WITH LCR, FIXED	MD. MATIBUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 17/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR. N SHARMA	14-09-2021	To	17-09-2021
8)	MR N DUTTA	16-09-2021	To	22-09-2021
9)	MR. M SARANIA	17-09-2021	To	17-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,17th September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/276/2021	ATAUR RAHMAN <b>Versus</b> DIBYOJYOTI BARUAH	DR. B AHMED MR. R A CHOUDHURY	
2	Cont.Cas(C)/333/2021	UGRA SEN BORA <b>Versus</b> SAYEDIN ABBASI AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	
3	Cont.Cas(C)/335/2021	SHUBHA PACHOBAN @ SUHUBHA PASWAN AND 3 ORS <b>Versus</b> M S MANIVANNAN, IAS AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND	
4	Cont.Cas(C)/341/2021	NURUL HAQUE <b>Versus</b> UMANANDA DOLEY, IAS	MR B DAS MR. L K BORAH MR. J PAWE	
5	WP(C)/2866/2021	SUREN PATOWARY AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. P P DAS MR. R AHMED	MR. K K PARASAR (R-1) ASSTT.S.G.I. SC, SOCIAL WELFARE
6	WP(C)/3239/2021	LAKHIMAI DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR P KOULI MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, PWD SC, REVENUE
	<b>WITH</b> I.A.(Civil)/1390/2021 <b>in</b> WP(C)/3239/2021	SMT. LAKHIMAI DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR P KOULI MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, REVENUE SC, PWD
7	WP(C)/3998/2021 FIXED	CHANU ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. U K DAS MS. B D SARMAH	GA, ASSAM ASSTT.S.G.I. SC, ELECTION COMMISSION.
8	WP(C)/4001/2021 FIXED	SALEH UDDIN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A F N U MOLLAH K ZAMAN	SC, PNRD GA, ASSAM MR. R DUBEY (R-4) SC, ELECTION COMMISSION.
9	WP(C)/4273/2021	RANI NAMASUDRA @ RANIMA SARKAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. G BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

10	WP(C)/4314/2021 CAVT. NO.05212/021,	JUGA KUMAR ARANDHARA <b>Versus</b> THE DOOM DOOMA MUNICIPIAL BOARD AND 4 ORS.	MR. B D DEKA MR. M DAS MR G J TALUKDAR N CHAUDHURY MR A BHATRA MR A DEKA	MR. B. DUTTA MR. S DEKA MS. J BORO FOR CAVEATOR
11	WP(C)/4663/2021	SMTI. SUMITRA BRAHMA RAMCHIARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR I HAQUE	SC, APDCL
12	WP(C)/4669/2021	KAILASH CHAND BAGRA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC. WATER RESOURCE DEPTT.
13	WP(C)/4671/2021	RAM CHANDRA AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
14	WP(C)/4673/2021	BODHEN PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
15	WP(C)/4684/2021	M/S BIPUL KUMAR DHAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. N RAI MS S S ZIA	MR. S C KEYAL ASSTT.S.G.I. SC, CUSTOMS
16	WP(C)/4698/2021	HIMANI SARKAR <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. K R PATGIRI MS. P CHAKRABORTY	GA, ASSAM SC, APDCL
17	WP(C)/4699/2021	CHANDRESWAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS. J DEKA MS A DAS	SC, WATER RESOURCE
18	WP(C)/4700/2021	AJIT CHOUDHURY @ AJIT KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. P CHAKRABORTY	SC. WATER RESOURCE DEPTT. SC, FINANCE
<b><u>ADMISSION</u></b>				
19	WP(C)/2039/2020 B/O	SAKUNTALA DEVI HARLALKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, PERSONNEL DEPT. SC, REVENUE
20	WP(C)/5271/2020	DEBOBRAT BORUAH AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY	MR T KALITA (R-4) MR. I CHOUDHURY (R-4) MR. B DEKA (R-4) MR. R GOSWAMI MS. P BORTHAKUR MR. A KAKATI (R-4) MR D DEKA SC, TRANSPORT
21	WP(C)/5347/2020 B/O	ECONOMIC DEVELOPMENT ORGANISATION <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A D CHOUDHURY	MR. P S BHATTACHARYYA ASSTT.S.G.I.
22	RFA/9/2021	FOIJUR ROHMAN <b>Versus</b> AFTAB UDDIN AND 5 ORS.	MR. S K GHOSH MS F AHMED	
23	WP(C)/2833/2021 FIXED	RUSTAM TAMANG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B BARUAH MR S HUSSAIN	SC, FOREST
24	WP(C)/3025/2021 FIXED	SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MS. N SHYAMAL MR. A BORO	MR. K N CHOUDHURY (R-5) MR. J PATOWARY (R-5) MR. D J DAS (R-5) SC. WATER RESOURCE DEPTT.
25	WP(C)/4044/2021 FIXED	B K CONSTRUCTION <b>Versus</b> MANAGING DIRECTOR, NHM AND 2 ORS	MR. DITUL DAS MR A K SHARMA MS. M LAHKAR	MR P NAYAK (r-3) MR A CHALIHA (r-3) MS RUKMINI BARUA (r-3) MS PADMINI BARUA (r-3)

**BAIL HEARING**

26	AB/2534/2021 FIXED	MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM	PP, ASSAM
<b>ORDERS</b>				
27	I.A.(Civil)/820/2021 WITH MAC APP./179/2018 (D/O) in MACApp./179/2018	SABITA KARMAKAR <b>Versus</b> THE REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	MR. A R AGARWALA	
28	WP(C)/905/2021 FIXED	ANUP TRADE AND TRANSPORT (P) LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA	GA, ASSAM
29	I.A.(Civil)/1380/2021 in WP(C)/4215/2020	INDIAN OIL CORPORATION LTD. AND 3 ORS. <b>Versus</b> M/S. MARWET OIL SERVICES PVT. LTD.	MR P BHARDWAJ	MR R SENSUA
	<b>WITH</b> WP(C)/4215/2020	M/S. MARWET OIL SERVICES PVT. LTD. <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR R SENSUA MR S DAS MR D BORAH	SC, O I L
<b>STAY MATTERS</b>				
30	WP(C)/3037/2019	REIMALIE ACADEMY COLLEGE (B.ED.) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS A DAS MS J BORAH MS A BORAH	GA, ASSAM MR A D CHOUDHURY (R6) MR. D CHOUDHURY (R6) MR. P DUTTA (R6) SC, BTC MR. T CHAKRABORTY (R6)
31	WP(C)/3094/2019 WITH LCR	NETRAMONI KAKATI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G UZIR MR. S M BARUAH	GA, ASSAM PP, ASSAM
32	WP(C)/3433/2019 WITH LCR	SHIV KR. JHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A ISLAM MR. U P CHALIHA	MR H R A CHOUDHURY MR. B. J. TALUKDAR (SC, REVENUE DEPARTMENT R- 1) MS. M. BHATTACHARJEE (GA, ASSAM R- 2 TO 4) MR. A AHMED SC, REVENUE
33	WP(C)/7046/2019	RATNA RANI DAS AND 120 ORS. <b>Versus</b> THE CHAIRMAN, RAILWAY BOARD AND 3 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. V ACHUMI MR MONZUR K CHOUDHURY	MRS. R BORAH SC, RAILWAY
34	WP(C)/7551/2019	ANIMA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S N SARMA SENIOR ADVOCATE MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC. REVENUE
35	WP(C)/7588/2019	BINOD CHOUDHURY AND 8 ORS. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. C K NATH MR. S MUNIR MR. B D DEKA MR. S K CHOUDHURY	MR. A BARKATAKI SC, APDCL SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 17/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR. N SHARMA	14-09-2021	To	17-09-2021
8)	MR N DUTTA	16-09-2021	To	22-09-2021
9)	MR. M SARANIA	17-09-2021	To	17-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
1	Crl.A./276/2015 AT 10:30 A.M.	KOBBAD ALI @ KOBAT ALI @ KOBAT MASTER and 12 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
	<b>WITH</b>			
2	Crl.A./266/2015	RAFIQUL HAQUE and 4 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
	<b>WITH</b>			
3	Crl.A./61/2016	MOTIUR RAHMAN and 2 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
	<b>WITH</b>			
4	Crl.A./62/2016	SULTAN MAHMUD @ SULTAN @ SULTAN MAMUD <b>Versus</b> THE STATE OF ASSAM and ANR	MR.A M BORA MR. D C BORAH MR.T BAIDYA MR.D BARMAN MR.S P CHITTAWAT MR.J A AHMED	PP, ASSAM
	<b>WITH</b>			
5	Crl.A./107/2016	ABUL HUSSAIN @ HUSSAIN and ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MR H R A CHOUDHURY (A2) MR.G SAROWAR MR.M HUSSAIN MR. A PARAMANIK MR.S U AHMED MR.M ISLAM MR. A AHMED (A2) MR A ALI MR.N UDDIN	PP, ASSAM

**ADMISSION**

6	Mat.App./2/2020	SMT. KINKIN MAHANTA <b>Versus</b> SRI PORAG JYOTI KALITA	MR. R GOSWAMI MS. P PATHAK MS. P. KALITA MS. U BHATTACHARYYA	
<b><u>ORDERS</u></b>				
7	CrI.A./146/2018 WITH LCR 8 FILES, P.B. 3 NOS	BISWAJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. P K DAS MR. A CHOUDHURY MR. R ALI MR. N MAHAJAN	MR. M K BORO MS J DAS PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/373/2019 <b>in</b> CrI.A./146/2018	BISWAJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MD R ALI MR. P K DAS MR N J DAS MR. A CHOUDHURY MR. N MAHAJAN	PP, ASSAM
8	CrI.A./208/2018	SRI JYOTI PRASAD BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N ANAND MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/520/2018 <b>in</b> CrI.A./208/2018	SRI JYOTI PRASAD BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N ANAND MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
9	CRL.A(J)/1/2019 WITH O/N, LCR 5 FILES, P.B. 2 NOS	AYUB HUSSAIN @ AYUB ALI <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
10	Mat.App./32/2019 WITH LCR	SRI PRODIP KARMAKAR <b>Versus</b> SMTI. JUHIDEV KARMAKAR	MR. D DAS MR B CHANDA	MS. R B BORA MR. R DEV
	<b>WITH</b> I.A.(Civil)/2969/2019 <b>in</b> Mat.App./32/2019	SRI PRODIP KARMAKAR <b>Versus</b> JUHIDEV KARMAKAR	MR. B CHANDA	
11	CRL.A(J)/43/2019 WITH O/N, LCR 5 FILES, P.B. 2 NOS.	RADHANATH TANTI <b>Versus</b> THE STATE OF ASSAM	MR. MRINMOY DUTTA, AMICUS CURIAE	PP, ASSAM
12	CRL.A(J)/44/2019 WITH O/N, LCR 6 FILES, P.B. 3 NOS	AMIT SABAR <b>Versus</b> THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
13	I.A.(CrI.)/31/2020 WITH O/N, LCR 6 FILES <b>in</b> CrI.A./9/2020	MONTU BHUMIJ <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. J PAUL	PP, ASSAM
	<b>WITH</b> CrI.A./9/2020	SRI MONTU BHUMIJ <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. J PAUL MS. S AHMED MR. M PANDIT	PP, ASSAM
14	I.A.(CrI.)/548/2020 WITH O/N, LCR 6 FILES <b>in</b> CrI.A./206/2020	SRI SANJIB MAHALI @ SANJIB MAHILI <b>Versus</b> THE SATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MR. B SARMA MS S SENGUPTA	PP, ASSAM
	<b>WITH</b> CrI.A./206/2020	SRI SANJIB MAHALI @ SANJIB MAHILI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS S SENGUPTA	PP, ASSAM
15	I.A.(Civil)/577/2020 <b>in</b> Mat.App./8/2020	MRS. INDRANI SARMA <b>Versus</b> SRI BIRAJ KUMAR SARMA	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	

**WITH**  
Mat.App./8/2020

MRS. INDRANI SARMA  
**Versus**  
SRI BIRAJ KUMAR SARMA

MR. P S DEKA  
MR. B K BHAGAWATI  
MS P DAIMARI  
MS K KALITA

MR. N N JHA  
MR. A C RAY

16 Crl.A./52/2021  
WITH O/N, LCR 4 FILES

BHAITY BORAİK  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. U CHOUDHURY, LEGAL PP, ASSAM  
AID COUNSEL

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LEAVE NOTE OF ADVOCATES FOR 17/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
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6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
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9)	MR. M SARANIA	17-09-2021	To	17-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,17th September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2291/2021	RAJPAL GAUTAM <b>Versus</b> THE STATE OF ASSAM	MR. H ROHMAN MR. P D NAIR MR G ALAM	PP, ASSAM
2	Bail Appln./2299/2021	MUNNA JHA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
3	Bail Appln./2304/2021	SOURAV BORO @ PAPU <b>Versus</b> THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
4	Bail Appln./2310/2021	DEEP JYOTI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
<b>MOTION</b>				
5	AB/2726/2021	ABDUL BAREK <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
6	AB/2735/2021	GANESH ENGTI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM	PP, ASSAM
7	AB/2736/2021	NANDO LAL SHAHU <b>Versus</b> THE STATE OF ASSAM	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH	PP, ASSAM
8	AB/2737/2021	AJIT SINGH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS MR N K DEV NATH	PP, ASSAM

9	AB/2738/2021	PRAHLAD SHARMA@ PRAHLAD RAI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	PP, ASSAM
10	AB/2739/2021	RANJITA BORA <b>Versus</b> THE STATE OF ASSAM	MR. A BISWAS MR R KALITA MS S AHOM	PP, ASSAM
11	AB/2740/2021	ABDUL RAHIM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR B K SINGH	PP, ASSAM
12	AB/2743/2021	HITESH DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
13	AB/2746/2021	MD. SOFIK ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
14	AB/2758/2021	KAJI HOBIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA	PP, ASSAM
15	AB/2761/2021	RAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
16	AB/2762/2021	ALLAMA TASDIK <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
17	AB/2764/2021	SUMAN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
18	AB/2765/2021	EUSUF ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
19	AB/2768/2021	PRAHLAD BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
20	AB/2770/2021	MUSTAFA ALI @ MOSTAUF A AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR S DAS	PP, ASSAM
21	AB/2774/2021	RAFIUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
22	AB/2781/2021	NAJRUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
23	AB/2783/2021	BASIR UDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
24	AB/2785/2021	IBRAHIM ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
25	AB/2789/2021	PARTHA PROTIM NEOG <b>Versus</b> THE STATE OF ASSAM	MR. P P BARUAH MR. A CHAUDHURY	PP, ASSAM
26	AB/2792/2021	DILIP NATH @ DILIP KR. NATH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
27	AB/2797/2021	PRAHLAD RAJBONGSHI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. P DUTTA	PP, ASSAM
28	AB/2798/2021	GAUTAM CHANDA <b>Versus</b> THE STATE OF ASSAM	MR. S D PURKAYASTHA	PP, ASSAM
29	AB/2799/2021	RITU RAJ GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM

**BAIL HEARING**

30	AB/240/2021 FIXED	SUPIAN ALI @ ABU SOFIAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
31	AB/288/2021 FIXED	SAFIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
32	AB/1270/2021 FIXED	SURESH DEKA <b>Versus</b> THE STATE OF ASSAM	MR. U SAIKIA MR. S D ROY	PP, ASSAM
33	AB/1537/2021 FIXED	SANJAY DAS <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	MR D CHAKRABORTY MR. P K SAHARIA MS K DAS PP, ASSAM
34	AB/1561/2021 FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
35	AB/1671/2021 FIXED	AMENA BIBI <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR N AHMED MR. S I TALUKDAR	PP, ASSAM
36	AB/1716/2021 FIXED	MD. BILAL HUSSAIN @ BILLAL HASSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
37	AB/1737/2021 FIXED	ABU BAKKAR SIDDIQUE <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED MR. I U CHOWDHURY	
38	AB/1882/2021 FIXED	MAUSAM ALI PINARA <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MR. R S MISHRA	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/317/2021 <b>in</b> AB/1882/2021	MAUSAM ALI PINARA <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MR. R S MISHRA	PP, ASSAM
39	AB/1963/2021 FIXED	HANIFUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A K SARMA MR D KALITA	PP, ASSAM
40	AB/2056/2021	SRI BRAJEN DAS @ BROJAN DAS <b>Versus</b> STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
41	AB/2102/2021 FIXED	KHAYAR BORO AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
42	AB/2104/2021 FIXED	ABDUL AZIZ <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM
43	AB/2123/2021 FIXED	BIDYADHAR BARUAH <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG MR. A KHANIKAR	PP, ASSAM
44	AB/2218/2021 FIXED	HAJRAT ALI @ MD. BABUL HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
45	AB/2281/2021 FIXED	SIKHAMONI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
46	AB/2284/2021 FIXED	GAUTAM KOTOKY <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA	PP, ASSAM
47	AB/2349/2021 FIXED	NURMOHAMMAD ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
	<b>WITH</b>			
48	AB/1535/2021	AHAD ALI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM

49	AB/2372/2021 FIXED	BALA ALI @ RAFIK ALI <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY RAJIB LUSHAN CHUTIA	PP, ASSAM
50	AB/2413/2021 FIXED	NAWAZIS KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S KALITA MS P MISHRA	PP, ASSAM
51	AB/2508/2021 FIXED	MAHMUDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS S KAKATI	PP, ASSAM
52	AB/2515/2021 FIXED	SIMANTA DASGUPTA <b>Versus</b> THE STATE OF ASSAM	MR. M K SHARMA MR. S B PRASAD MS. M BARUAH	PP, ASSAM
53	AB/2529/2021 FIXED	BAIKUNTHA THAKURIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR. N SHARMA	14-09-2021	To	17-09-2021
8)	MR N DUTTA	16-09-2021	To	22-09-2021
9)	MR. M SARANIA	17-09-2021	To	17-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,17th September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-II AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED  
13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH,  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/541/2021	MD. ABUL KALAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, SEC. EDU. MR. T CHUTIA (SC, ASSAM HIGHER SECONDARY EDU. COUNCIL) SC, FINANCE
2	WP(C)/4394/2021	RUPAK SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, ELEM. EDU
3	WP(C)/4396/2021	TOSHEN BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, ELEM. EDU
4	WP(C)/4425/2021	CHITTARANJAN BORUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH	GA, ASSAM SC, FINANCE
5	WP(C)/4426/2021	MD. JAHIR UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS N DEKARAJA	SC, SEC. EDU. SC, BTC
6	WP(C)/4433/2021	JINTI DAS AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. P BORAH	SC, SEC. EDU. SC, SEC. EDU. SC, SEBA
7	WP(C)/4439/2021	DIPANDITA CHUTIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
8	WP(C)/4453/2021	SUNMONI HENDIQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J PAYENG MR A DEY	GA, ASSAM SC, EDU
9	WP(C)/4455/2021 FIXED	SOZIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.

10	WP(C)/4471/2021	ASHARJYA BORO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MS. P DAS MR. B KHOUND	SC, ELEM. EDU GA, ASSAM
11	WP(C)/4478/2021	GIRIBALA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K TIWARI MR. A LAL MR. M PANDIT	SC, ELEM. EDU GA, ASSAM SC, HEALTH
12	WP(C)/4480/2021	PRANAMIKA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
13	WP(C)/4481/2021	DEBOBRATA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S NATH MR G J SHARMA	SC, ELEM. EDU
14	WP(C)/4483/2021	NAMITA SARMA <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM SC, BTC
15	WP(C)/4486/2021	KALYANI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
16	WP(C)/4493/2021	REEPAN CH. DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, ELEM. EDU SC, K A A C SC, FINANCE
17	WP(C)/4560/2021 B/O	ROFIQUL MUGHAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, ELEM. EDU GA, ASSAM
18	WP(C)/4582/2021	LAXMI UDYOG PVT LTD <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, GMC
19	WP(C)/4629/2021 B/O	GIRISH PATHAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS N ISLAM MR. P TELI	SC, EDU
20	WP(C)/4653/2021	SIKKIM LOGISTICS SERVICES <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR G N SAHEWALLA MR D SENAPATI MRS. S S BAWARI MR H K SARMA MS T J SAHEWALLA	ASSTT.S.G.I. SC, CUSTOMS
21	WP(C)/4654/2021 B/O	SUMAIYA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, SEC. EDU. GA, ASSAM SC, AG
<b><u>ADMISSION</u></b>				
22	WP(C)/4193/2019 B/O	BHUBAN CH. NATH AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
23	WP(C)/9421/2019 B/O	FAZLUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU MS. S SEAL MS. J CHETTRY
24	MACApp./188/2021	THE UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> SMT. GEETIKA DAS PATHAK AND 4 ORS.	MR. A DUTTA MRS. P M DUTTA	MR. S C BISWAS (R-1,2) MR. M ISLAM (R-1,2) MS. J GHOSH (R-1,2)
	<b>WITH</b> I.A.(Civil)/1338/2021 <b>in</b> MACApp./188/2021	THE UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> SMT. GEETIKA DAS PATHAK AND 4 ORS.	MR. A DUTTA MRS. P M DUTTA	
25	MACApp./203/2021	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> NIRANJAN TANTI AND ANR.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	<b>WITH</b> I.A.(Civil)/1440/2021 <b>in</b> MACApp./203/2021	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> NIRANJAN TANTI AND ANR.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	

26	MACApp./204/2021  <b>WITH</b> I.A.(Civil)/1442/2021 <b>in</b> MACApp./204/2021	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> CHAJINA BEGUM AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
		UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> CHAJINA BEGUM AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
27	MACApp./205/2021  <b>WITH</b> I.A.(Civil)/1444/2021 <b>in</b> MACApp./205/2021	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> RUPANJALI BORDOLOI AND 3 ORS.	MR. R C PAUL	
		UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> RUPANJALI BORDOLOI AND 3 ORS.	MR. R C PAUL	
28	MACApp./206/2021	RIMPI PATGIRI @ RIMPI PATGIRI DAS <b>Versus</b> THE UNITED INDIA INSURANCE COMPANY LTD. AND 4 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	
29	WP(C)/909/2021	BIBHU SINGHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS N NATH MR. M DUTTA	SC, ELEM. EDU SC, FINANCE
30	WP(C)/911/2021	DILIP SINGHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS N NATH MR. M DUTTA	SC, ELEM. EDU SC, FINANCE
31	WP(C)/972/2021	MOHENDRA KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS N NATH MR. M DUTTA	SC, ELEM. EDU SC, FINANCE
<b><u>ORDERS</u></b>				
32	Cont.Cas(C)/349/2018	PALASHI MAZUMDAR <b>Versus</b> M.P. SHARMA AND ANR	MR A DASGUPTA MS B DAS MR. R SARKAR MR B DAS	MR. D SAIKIA (R1) MR. D SAIKIA (R1) MR S M T CHISTIE MR. S P BHATTACHARJEE MR. R BORPUJARI (R1) MR. B GOGOI (R1) MR P NAYAK (R1) MS. N BORDOLOI (R1) MS K DAS
33	Cont.Cas(C)/571/2018	SMT. HEMA NATH <b>Versus</b> HIRAMAY SEN AND ORS.	MS. P BHATTACHARYA MR. T GOGOI MR. A BORUA	MR D KALITA (R1, R2)
34	WP(C)/3145/2020 B/O	MONOWAR ISLAM <b>Versus</b> THE SECRETARY,	MR. A M BARBHUIYA MR. J N ISLAM	MR. T C CHUTIA, SC, AHSEC
35	WP(C)/3822/2020 B/O	MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS C MEDHI MR. S NATH	SC, SEC. EDU. MD. R ALI (R-7) MR. A M KHAN (R-8)
<b><u>HEARING</u></b>				
36	WP(C)/5779/2016 B/O	DR. JYOTIRUPA SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MS.R KAKATI MS.A DEKA	MSN KALITAR- 4and5 MR.H J TAMULI(R- 4&5) MR.A R SARMA(R- 4&5) SC, HIGHER EDUCATION

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LEAVE NOTE OF ADVOCATES FOR 17/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR. N SHARMA	14-09-2021	To	17-09-2021
8)	MR N DUTTA	16-09-2021	To	22-09-2021
9)	MR. M SARANIA	17-09-2021	To	17-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021  
TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/340/2021	IMRAN HUSSAIN KHANDAKAR <b>Versus</b> BHASKAR JYOTI MAHANTA, I.P.S.	MR G Z AHMED MR A Z HUSSAIN	
2	WP(C)/423/2021 FIXED	AKSHENDRA PATGIRI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM
<b>WITH</b>				
3	Cont.Cas(C)/582/2017	ARCHANA KALITA and 6 ORS <b>Versus</b> V.K. PIPERSONIA and 9 ORS.	MR.I ALAM MR.T SK	MS. S KHANIKAR (R5) MS U DAS (R2, R5)
4	WP(C)/4659/2021	BRIGADIER D A CHANSARKAR (RETD.) <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR J C GAUR MS. M GAUR MS. A JAIN	ASSTT.S.G.I.
5	WP(C)/4662/2021	MD. GIAS UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	Mr M U Ahmed MR F HAQUE	SC, PNRD GA, ASSAM
6	WP(C)/4667/2021	SONPAHI DEKA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S HOQUE MR S JAFRI	GA, ASSAM SC, AG
7	WP(C)/4675/2021	PABITRA BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
8	WP(C)/4677/2021	ROMA SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM SC, AG SC, P H E SC, FINANCE
9	WP(C)/4703/2021	EX. FORCE NO.025090537 CONSTABLE/COOK MAJARUL ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	ASSTT.S.G.I.

**ADMISSION**

10	WP(C)/7915/2015 B/O	SMTI BANASHREE BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.J K PARAJULI MR.G RAHUL MRS.N S PARAJULI MR.D M NATH	SC, SOCIAL WELFARE
11	WP(C)/904/2017 FIXED	BIMAL KONWAR <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	GA, ASSAM
12	<b>WITH</b> WP(C)/4502/2017	DR. MANALISHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	GA, ASSAM SC, APSC
13	WP(C)/2958/2018 FIXED	PANKAJ KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A CHAMUAH MS. N DEKA MS. S SARMA MR. S D ROY MR. K BARPUJARI MR. C P SHARMA	MR. S S ROY(R-6) MR. D. NATH SC, PWD.
14	WP(C)/3291/2018 FIXED	GAUTAM KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 19 ORS.	MR S CHOUDHURY MR. A SARMA MR. B CHOUDHURY MR. K KALITA	MR. J AHMED (R15) MR. P MAHANTA (R5) SC, APSC MS. P SAHARIA (R5) MS. S R SAIKIA (R15) SC, TRANSPORT MS. M AHMED (R15)
	<b>WITH</b> I.A.(Civil)/1763/2019 <b>in</b> WP(C)/3291/2018	SITARAM DOLEY <b>Versus</b> THE STATE OF ASSAM AND 19 ORS.	J U AHMED MS. M AHMED	SC, APSC MR. M KALITA SC, TRANSPORT
15	<b>WITH</b> WP(C)/3819/2018	HIMANGSHU KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. P MAHANTA MR. R B GOHAIN	MR. K N CHOUDHURY (R-5) MR. P MAHANTA (R13) SC, APSC MR S BHARALI MR S BHARALI MR. M DAS MS. P SAHARIA (R13) SC, TRANSPORT MR. N K NEOG MR. N K NEOG (R-5)
16	<b>WITH</b> WP(C)/3855/2018	BUBUL KR. GOGOI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. P MAHANTA MR. R B GOHAIN	MR. K N CHOUDHURY MR. P MAHANTA (R9) SC, APSC MR S BHARALI MR S BHARALI MR. M DAS MS. P SAHARIA (R9) SC, TRANSPORT MR. N K NEOG MR. N K NEOG
17	<b>WITH</b> WP(C)/3616/2019	GAUTAM KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR B CHOUDHURY MR E SHITIRI	GA, ASSAM MR. J AHMED MR. P MAHANTA SC, APSC MS. P SAHARIA MS S GOSWAMI MR Z RAHMAN SC, TRANSPORT
18	WP(C)/758/2019 FIXED	SAIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J KALITA MR. D PEGU	SC, APSC MR B SINHA (R-2,3) MR. D NATH (GA, ASSAM, R-1)

19	<b>WITH</b> WP(C)/7627/2018	DEEPAK KUMAR GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P M TALUKDAR MR. R BAISHYA MR. S P SHARMA	GA, ASSAM SC, APSC MR. C BARUAH
20	WP(C)/7363/2019 B/O	MEENA KUMARI SINGH @ MEENA DEVI SINGH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. N K MURRY	GA, ASSAM
21	WP(C)/7475/2019 B/O	JIBON CHANDRA SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	GA, ASSAM SC, AG SC, FINANCE
22	WP(C)/9324/2019 B/O	ANANTA PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P KATAKI MRS R BEGUM MS. M DEVI MR D KALITA	GA, ASSAM
23	WP(C)/2086/2020 FIXED	OIL INDIA LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MS. B BARUAH ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/960/2021 <b>in</b> WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA <b>Versus</b> OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
24	WP(C)/3684/2020 FIXED	HAREN KUMAR NATH <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR A KAKOTI	MR. D C BORAH ASSTT.S.G.I. SC, UPSC
25	WP(C)/5374/2020 B/O	JORNA DAS @ JORNA RANI DAS <b>Versus</b> COMMISSIONER OF EXCISE AND CUSTOMS AND 3 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM SC, CGSC
26	El.Pet./4/2021 FIXED	MOON SWARNAKAR <b>Versus</b> NIJAM UDDIN CHOUDHURY	MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY
27	WP(C)/1392/2021 FIXED	KASHEM ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, CO OP GA, ASSAM SC, AG
28	WP(C)/3039/2021 FIXED	MRIGEN BARUA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. JYOTIRMOY ROY MR. P K MUNIR	SC, FOREST
29	WP(C)/3345/2021 FIXED	MONESWAR DOIMARY <b>Versus</b> THE STATE OF ASSAM 4 ORS	MR. R SARMA MS. P BARMAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
30	WP(C)/3347/2021 FIXED	FERJINA PARBIN JALIL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, AG (A AND E) GA, ASSAM
31	WP(C)/3619/2021 FIXED	DUNA KONWAR AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH AND F W SC, FINANCE DEPTT.
32	<b>WITH</b> WP(C)/4313/2020	SMTI RINTI BAISHYA AND 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH SC, FINANCE
		<b>BAIL HEARING (BA)</b>		
33	AB/2075/2021 FIXED	DR. HARI CHANDRA MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA	PP, ASSAM

**ORDERS**

34	Cont.Cas(C)/610/2019 FIXED	JADAV CH. KUMAR AND 11 ORS. <b>Versus</b> NITIN KHADE AND 3 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MS. S NEWAR	MR. D SAIKIA MR. D SAIKIA MR. S BORA MR. S BORA
35	Cont.Cas(C)/315/2020 FIXED	PROMUD KUMAR BARUAH <b>Versus</b> RAMENDRA NATH SHARMA	MR. D GOGOI MR. S BORTHAKUR	MR. I CHOUDHURY
36	Review.Pet./69/2021 WITH WP(C) 3201/2020 (D/O) FIXED	KRISHAJIT PHUKON <b>Versus</b> SAIF UDDIN KHAN AND 6 ORS.	MR D SENAPATI MS. S. TODI MR H K SARMA	GA, ASSAM ASSTT.S.G.I.
37	I.A.(Civil)/1050/2021 FIXED in WP(C)/3886/2020 <b>WITH</b> WP(C)/3886/2020	SUNIL KUMAR MISRA <b>Versus</b> THE STATE BANK OF INDIA AND 5 ORS.	MR. P K TIWARI MR. R J DAS	MR. B J MUKHERJEE
		SUNIL KUMAR MISRA <b>Versus</b> THE STATE BANK OF INDIA AND 5 ORS.	MR. P K TIWARI MR. R J DAS MR. S P SHARMA MS U SHARMA	MR H BURAGOHAJ MR. B J MUKHERJEE
38	WP(C)/3350/2021 FIXED	LAKHINATH DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MS. P SAHARIA	MR. A CHAMUAH (r-4) MR. B KONWAR (r-4) MS D DUTTA (r-4) SR. GA, ASSAM SC, GHC
<b>HEARING</b>				
39	WP(C)/5582/2015 FIXED	UTPAL SEN DAS and ANR <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.J U AHMED MR.D SUR MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	C.G.C. MR. D C BORAH(R-1 to 7) ASSTT.S.G.I.
40	WP(C)/9560/2019	UMA KANTA SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G P BHOWMIK MR R HAZARIKA MRS. M HORE	MR P KOULI MR DEBA SARMAH MS N SHYAM SC, AGRI. DEPARTMENT
41	WP(C)/5642/2020 WITH LCR FIXED	JUGESH GOGOI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S BORTHAKUR MR R SENSUA MR S DAS MR D BORAH	MR S N SARMA SENIOR ADVOCATE (R-2 TO 8) MR. K KALITA (R-2 TO 8) MS. S GHOSH (R-2 TO 8) MR G K DEKA (R-2 TO 8) SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 17/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR. N SHARMA	14-09-2021	To	17-09-2021
8)	MR N DUTTA	16-09-2021	To	22-09-2021
9)	MR. M SARANIA	17-09-2021	To	17-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED  
13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH,  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/7439/2018 CAVT. NO.0871/2018 P/H FIXED	KRISHNO KANTA BOROOAH AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. B C DAS (R5, R6) DR. B AHMED MR R CHAKRAVORTY SC, CO OP MR. P K GARODIA (R7, R8) MR H BETALA (R5, R6) MR. I IMCHEN (R5, R6) MR. J. SINGH (R7, R8) FOR CAVEATOR MR. A DEKA (R7, R8)
	<b>WITH</b> I.A.(Civil)/425/2021 <b>in</b> WP(C)/7439/2018	BALDEV SHARMA <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR H BETALA	GA, ASSAM MR. R DUBEY
2	WP(C)/2767/2014 FIXED	SMTI MUNNI HARIJAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPT.)
	<b>WITH</b> MC/3303/2014 <b>in</b> WP(C)/2767/2014	SMTI MUNNI HARIJAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	GA, ASSAM
3	WP(C)/1568/2013	SMTI MUNNI HARIJAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S C KEYAL MR S P CHOUDHURY A BHATTACHARJEE MS G SARMAH MR B KAUSHIK	GA, ASSAM

4	WP(C)/3990/2018 B/O	M/S. REGINA TEA COMPANY PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	DR. B AHMED MR. P DAS (R3) MR. M PHUKAN (R4) MR G DAS (R3) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI
	<b>WITH</b>			
5	WP(C)/3989/2018	M/S. HORUJAN TEA COMPANY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	DR. B AHMED MR. P DAS (R3) MRS. A GAYAN MR. M PHUKAN (R4) MR G DAS (R3) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI
	<b>WITH</b>			
6	WP(C)/1711/2019	M/S. BURNIE BRAES TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI
7	WP(C)/6288/2018 B/O	GOJEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. R MAZUMDAR MR D C NATH MR H BEZBARUA MS. P K DEVI	SC, PNRD GA, ASSAM
8	WP(C)/2848/2019 FIXED	SANJIT KARMAKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOOND R SARMAH	MR H R A CHOUDHURY MR. A M AHMED SC, REVENUE
9	WP(C)/7548/2019 B/O	M/S. KLIRDAP STONE CRUSHER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	SC, FOREST SC, K A A C
	<b>WITH</b>			
10	WP(C)/7533/2019	M/S. JAPILANGSO STONE CRUSHER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	SC, FOREST SC, K A A C
11	WP(C)/7940/2019	M/S. SHAMBHU ELECTRICALS AND ANR. <b>Versus</b> THE GAUHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. S BORA MR.R. DUBEY (R-4) SC, GMC
12	WP(C)/8071/2019	PREMODA BANIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D SARMA MS. K JAIN	GA, ASSAM SC, AG
13	WP(C)/8669/2019 B/O	DAYAL CH. PAUL <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 3 ORS.	MRS. P GOSWAMI MS. L BORGHAIN MRS. NIRUPAMA SAIKIA	MR. M K CHOUDHURY SC, I O C
	<b>WITH</b>			
14	WP(C)/5787/2019	DAYAL CH. PAUL <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 3 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	MR K BHUYAN SC, I O C
15	WP(C)/806/2020 FIXED	ANITA VERMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA	GA, ASSAM MS. L DEVI, SC, NRC (R- 3,4) SC, FINANCE
16	WP(C)/1979/2020	BISHAL NATH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM MR. B J TALUKDAR, SC, REVENUE AND DISASTER MANAGEMENT AUTHORITY, ASSAM MR D NATH, GA, ASSAM SC, REVENUE MRS. N BORDOLOI

17	WP(C)/2200/2021 FIXED	TABHLIGHI MARKAJ, GHONIWALA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	MR. T U LASKAR GA, ASSAM MR. N DHAR MS. U BARUAH MR. A S TAPADER (r-5) C M DEKA (r-5) MR M AHMED (r-5) SC, GAD
18	WP(C)/2436/2021 FIXED	INDIAN RAILWAYS ONBOARD CATERING CONTRACTOR ASSOCIATION AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. B SARMA MR. N ANIK SINGH (SC, IRCTC) ASSTT.S.G.I. SC, SC, IRCTC SC, NF RLY
19	WP(C)/2950/2021 FIXED	M/S MALINI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, FOREST SC, BTC
20	WP(C)/3215/2021 CAVT. NO.04002/021,	TETELIGURI NAVAJYOTI MATASYAJIBI SAMABAY SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
<b>WITH</b>				
21	WP(C)/3372/2021 CAVT. NO. 04002/021,	NO. 11 PART-5, KALONG NODI ANCHALIK MEEN SAMABAY SAMITY LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. H. BURAGOHAJ MS A DEVI	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
22	WP(C)/3258/2021 FIXED	M/S RISHA INFRASTRUCTURE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. R MAZUMDAR MR H BEZBARUA SC, FOREST
23	WP(C)/3302/2021 FIXED	FIRUJA KHANOM LASKAR AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
24	WP(C)/3380/2021 FIXED	JAMUNA DEKA AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR I HAQUE	GA, ASSAM SC, REVENUE
25	WP(C)/3609/2021 FIXED	DURLAV SARMAH AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI	SC, PNRD GA, ASSAM MR. A SARMA L SANGTAM MR H KALITA
26	WP(C)/3899/2021 FIXED	M/S LUIT ASSOCIATE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. T SOM MS N ISLAM	SC, WATER RESOURCE
27	WP(C)/3903/2021 FIXED	M/S LUIT ASSOCIATES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. T SOM MS N ISLAM	SC, WATER RESOURCE
<b>ORDERS</b>				
28	I.A.(Civil)/3034/2018 WITH LCR in RSA/89/2005 <b>WITH</b> RSA/89/2005	MOUSUMI DEB ROY AND ORS. <b>Versus</b> BIJIT DEB ROY and 4 ORS	MR. N DHAR	MR. A K PURKAYASTHA
		MOUSUMI DEB ROY and ORS <b>Versus</b> BIJIT DEB ROY and ORS	N DHAR B K SEN D R CHOUDHURY P BISWAS	MR.B D DAS MR. A K PURKAYASTHA MR.H K SARMA MR.A DEB
	<b>WITH</b> I.A.(Civil)/3033/2018 in RSA/89/2005	SMTI. MOUSUMI DEB ROY AND 2 ORS. <b>Versus</b> SRI BIJIT DEB ROY AND 4 ORS	MR. N DHAR	MR. A K PURKAYASTHA
29	WP(C)/685/2019	SEEMA RANI MOLLIK <b>Versus</b> BHARAT PETROLEUM CORPORATION LTD. 4 ORS.	MR. H ROHMAN MR. A J SARMA MR. P D NAIR MR G ALAM MS J KHANOM MR. D NAG	MR. S BORTHAKUR (R1-R4) MR. S S ROY (R1-R4)

30	MACApp./132/2020 WITH LCR B/O  <b>WITH</b> I.A.(Civil)/809/2020 <b>in</b> MACApp./132/2020	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMT. PURNIMA KUMARI and 5 ORS,  THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR  MS.R D MOZUMDAR MS. C MOZUMDAR	
31	MACApp./154/2021  <b>WITH</b> I.A.(Civil)/1316/2021 <b>in</b> MACApp./154/2021	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> BISWAJIT CHANDA AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	
32	I.A.(Civil)/587/2021 <b>in</b> RSA/237/2018  <b>WITH</b> RSA/237/2018	GHUNUSA BARMAN AND 4 ORS. <b>Versus</b> AJANTA DAS AND 4 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY	MR. A C SARMA
		GHUNUSA BARMAN AND 4 ORS <b>Versus</b> SRI AJANTA DAS AND 4 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA	MR. A C SARMA (R1, R2, R4, R5) MR. B HALDAR (R1, R2, R4, R5) MR G BHARADWAJ (R1, R2, R4, R5) MR. P M DEKA (R1, R2, R4, R5)
33	I.A.(Civil)/764/2021 FIXED <b>in</b> MACApp./23/2020  <b>WITH</b> MACApp./23/2020 WITH LCR	PRATAP BARUAH and ANR <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD AND 2 ORS	MR. R BORUAH	MR. A DUTTA
		THE NATIONAL INSURANCE COMPANY LTD., <b>Versus</b> SRI PRATAP BARUAH AND 3 ORS.	MR. A DUTTA MRS. P M DUTTA	MR. R BORUAH (R-1)
34	I.A.(Civil)/840/2021 B/O <b>in</b> RSA/90/2020  <b>WITH</b> RSA/90/2020	JAYANTA LEKHARU AND 6 ORS. <b>Versus</b> BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV MR S KHOUND	MR. S DEKA
		SRI BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA <b>Versus</b> SRI JAYANTA LEKHARU AND 32 ORS,	MR A D CHOUDHURY MR. S DEKA MS. J BORO	MR. D DAS SR. ADV (R1, R26, R27, R28, R29, R32, R33) MR S KHOUND (R1, R26, R27, R28, R29, R32, R33)
35	I.A.(Civil)/866/2021 <b>in</b> RSA/210/2018  <b>WITH</b> RSA/210/2018	TULSHI BAHADUR CHETRY <b>Versus</b> MON BAHADUR CHETRY AND 9 ORS.	MR. T CHUTIA	
		SRI TULSHI BAHADUR CHETRY <b>Versus</b> SRI MON BAHADUR CHETRY	MR. T CHUTIA	MR J PAYENG
36	WP(C)/943/2021	NAZIMA AKTER SIRAJI <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. R ALI MR. H A AHMED MR. S M RAHMAN MR A S SK	SC, PNRD GA, ASSAM
37	I.A.(Civil)/1340/2021 <b>in</b> WP(C)/624/2021  <b>WITH</b> WP(C)/624/2021	M/S NAHAR AND SONS SERVICE STATION <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	GA, ASSAM MR. P P DUTTA ASSTT.S.G.I.
		M/S NAHAR AND SONS SERVICE STATION <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	MR. T J MAHANTA (R-6) GA, ASSAM MR. P P DUTTA MR H GUPTA MR. A BORUA (R-6) MR T GOGOI (R-6) MS P SARMA ASSTT.S.G.I.

38	I.A.(Civil)/1418/2021 in RSA/1157/2021	SANTI DEVI GOWALA <b>Versus</b> DRUPADI GOWALA AND 2 ORS.	MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM	
	<b>WITH</b> RSA/1157/2021 (Filing Number)	SANTI DEVI GOWALA <b>Versus</b> DRUPADI GOWALA AND 2 ORS. A	MR. M A SHEIKH	
	<b>WITH</b> I.A.(Civil)/1159/2021 (Filing Number)	SANTI DEVI GOWALA <b>Versus</b> DRUPADI GOWALA AND 2 ORS. A	MR. M A SHEIKH	
39	I.A.(Civil)/1427/2021	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SARASWATI DAS AND 7 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
40	MACApp./5982/2021 (Filing Number)	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SARASWATI DAS AND 7 ORS.	MS. R D MOZUMDAR	
	<b>WITH</b> I.A.(Civil)/7947/2021 (Filing Number)	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SARASWATI DAS AND 7 ORS	MS. R D MOZUMDAR	
41	WP(C)/3240/2021 FIXED	JUNMONI KACHARI <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA	SC, PNRD GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1236/2021 in WP(C)/3240/2021	BHADRA KANTA BORAH AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR M RANA MR. J SAIKIA	MR. T J MAHANTA GA, ASSAM
<b><u>STAY MATTERS</u></b>				
42	WP(C)/5179/2018 FIXED	M/S. JRC TEA COMPANY <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 17/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR. N SHARMA	14-09-2021	To	17-09-2021
8)	MR N DUTTA	16-09-2021	To	22-09-2021
9)	MR. M SARANIA	17-09-2021	To	17-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,17th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 12**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./2337/2021 B/O	ABDUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. D CHUTIA	PP, ASSAM
<b><u>MOTION</u></b>				
2	AB/2771/2021 B/O	AMRUL MONDAL @ IMRUL HUSSAIN MONDAL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI	PP, ASSAM
3	AB/2793/2021	ANAL SHEKHAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR. K R BORA MR. R PHUKAN	PP, ASSAM
4	AB/2794/2021	SAIDUR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
5	AB/2796/2021 B/O	MINARA KHATUN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR. M K CHOUDHURY	PP, ASSAM
6	AB/2800/2021	SABIR HUSSAIN BARBHUIYA @ SABIR HUSSAIN BARBHUIYA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY MR. J M SULAIMAN	PP, ASSAM
7	AB/2801/2021	NAUSHAD ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
8	AB/2802/2021	MONOWER ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
9	Bail Appln./2107/2021 FIXED	SONJYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM

**BAIL HEARING**

10	AB/605/2021 FIXED	ROFIQUL ISLAM @ RAFIKUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
11	AB/627/2021 FIXED	ANAR HUSSAIN LASKAR @ ANWAR HUSSAIN LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A H M R CHOUDHURY MR. N H LASKAR	PP, ASSAM
12	AB/831/2021 FIXED	SAYED ABDUL MALEQUE AHMED @ MALEQUE MASTER <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
13	AB/905/2021 WITH CASE DIARY, FIXED	MD. LUTFOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A LAL	MR M AHMED MR Z RAHMAN PP, ASSAM
14	AB/942/2021 FIXED	GOKUL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS B BORA MS M DAS	PP, ASSAM
15	AB/1103/2021 FIXED	RATUL DAS <b>Versus</b> THE STATE OF ASSAM	MD M RAHMAN MR B DEKA	PP, ASSAM
16	AB/1838/2021 FIXED	ABUL HUSSAIN MAZARBHUIYA @ HUSSAIN AHMED MAZARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. B C DAS MR. A M BARBHUIYA M M RAHMAN MS S R MAZARBHUIYA	PP, ASSAM
17	AB/1926/2021 FIXED	BITUPAN HALOI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS	MR. L R MAZUMDER MS N M SARMA MD. I HUSSAIN PP, ASSAM
18	AB/2028/2021 FIXED	MAHMUDA BEGUM @ MAMUDA BEGUM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	S I AKAND MR. M A MONDAL	PP, ASSAM
19	AB/2033/2021 FIXED	SRI NAYAN MONI DAS <b>Versus</b> THE STATE OF ASSAM	MR. N SARKAR MR P K BASU MR SUBHRAJIT SAIKIA MR N M DEKA	PP, ASSAM
20	AB/2248/2021 FIXED	SAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MD Y ALI	PP, ASSAM
21	AB/2292/2021 FIXED	SOFIAR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
22	AB/2378/2021 FIXED	NUR KHATOON AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S. DEY MR P DEKA MR. B BORAH MR. N GOSWAMI	PP, ASSAM
23	AB/2379/2021 FIXED	NAZIBUL HOQUE @ NAZIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
24	AB/2380/2021 FIXED	FORIZ UDDIN LASKAR AND 11 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM	PP, ASSAM
25	AB/2384/2021 FIXED	BOLIN PEGU AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
26	AB/2385/2021 FIXED	ISFAQUE AHMED <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MR R KARIM	PP, ASSAM
27	AB/2390/2021 FIXED	MANOWARA BIBI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J KALITA MR B HAZARIKA	PP, ASSAM
28	AB/2396/2021 FIXED	IMRAN HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARJEE MR. J SARMAH	PP, ASSAM

29	AB/2407/2021 FIXED	SMTI. ASHENE SHYAM <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE MR. M C BORA	PP, ASSAM
30	AB/2411/2021 FIXED	ABDUL MOMIN SHEIKH @ ABDUL MOMIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
31	AB/2421/2021 FIXED	KANAK DEKA <b>Versus</b> THE STATE OF ASSAM	MR. M K BAROOAH MR. P DUTTA MS. M DUTTA	PP, ASSAM
32	AB/2423/2021 FIXED	SALIM UDDIN @ SELIM UDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
33	AB/2438/2021 FIXED	ALAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. S K NARGIS MS. A MESEN	PP, ASSAM
34	AB/2441/2021 FIXED	ASAD UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
35	AB/2451/2021 FIXED	AKBAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR. N SHARMA	14-09-2021	To	17-09-2021
8)	MR N DUTTA	16-09-2021	To	22-09-2021
9)	MR. M SARANIA	17-09-2021	To	17-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	Bail Appln./1596/2021 B/O	AFAZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
<b>MOTION (BA)</b>				
2	Bail Appln./2250/2021 FIXED	PADAM BAHADUR SONAR @ RAJEN SONAR <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MR R ISLAM MR A H AHMED	PP, ASSAM
3	Bail Appln./2313/2021 B/O	AVINASH RONGHANG <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
4	Bail Appln./2324/2021	SURAJ BORO @ SARUJ BORO <b>Versus</b> THE STATE OF ASSAM	MR. P P BARUAH MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
5	Bail Appln./2326/2021	KULEN DEKA <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
6	Bail Appln./2329/2021	CIVIL DEURI <b>Versus</b> THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
7	Bail Appln./2330/2021	SAMIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
8	Bail Appln./2332/2021	MD. SAIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
9	Bail Appln./2333/2021	MD. KAMAL AHMED @ TITUL <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
10	Bail Appln./2334/2021	IDRISH ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	M ALAMGEER MR. A AHMED U U KHAN	PP, ASSAM

11	Bail Appln./2336/2021	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
12	Bail Appln./2338/2021	MAYANGLAMBAM NAOBI MEEITEI <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL SMTI H DEVI	PP, ASSAM
13	Bail Appln./2339/2021	HIMANSHU KUMAR NATH <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
14	Bail Appln./2340/2021	BASANTA BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
15	Bail Appln./2341/2021	SANJEV SANNYASI <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MRS. B BORO	PP, ASSAM

**MOTION**

16	AB/2397/2021 FIXED	ABDUL MAJID @ MD MAJID AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
17	AB/2778/2021	BANAMALI SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MR. U GOSWAMI	PP, ASSAM
18	AB/2780/2021	JAGAT DAS <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
19	AB/2786/2021	BOLINDRA DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI	PP, ASSAM
20	AB/2788/2021	DEWAN HASANUR ZAMAN @ HASANUR DEWAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
21	AB/2790/2021 B/O	SURJEET LANGTHASA <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
22	AB/2795/2021	AL AMIN <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM

**ADMISSION**

23	MFA/116/2021	M/S MAA KAMAKHYA KRISHI BHANDAR <b>Versus</b> THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
24	MFA/117/2021	PASSANG LAMA <b>Versus</b> DURLABH SUTRADHAR AND ANR	MR. A R AGARWALA	
25	MFA/118/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	
26	MFA/119/2021	M/S MEGHALAYA CEMENTS LTD. <b>Versus</b> THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
27	MFA/120/2021	M/S JIWAN TRADING CO. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY

**BAIL HEARING (BA)**

28	Bail Appln./1380/2021 FIXED	JAYNAL ABEDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
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29	Bail Appln./1422/2021 FIXED	HAREKRISHNA KALITA <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR M I NEOG MR B TALUKDAR	PP, ASSAM
30	Bail Appln./1875/2021 FIXED	AZHAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
31	Bail Appln./1971/2021 FIXED	BABUL DEY @ BOGA BABU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS MS S KAKATI	PP, ASSAM
32	Bail Appln./1974/2021 FIXED	HAMIDA KAHTUN @ BIBI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM MR S RAHMAN	PP, ASSAM
33	Bail Appln./1976/2021 SCANNED COPY OF CASE DIARY, FIXED	JABAN ALI @ NATA <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR. B ZAMAN	PP, ASSAM
34	Bail Appln./1986/2021 SCANNED COPY OF CASE DIARY, FIXED	RAJVEER SINGH <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S MITRA MR A K BORO	MR. S C KEYAL SC, NCB
35	Bail Appln./2028/2021 FIXED	ABHIJIT DAS @ APU <b>Versus</b> THE STATE OF ASSAM	MR KUTUB ALI MD S ALI	PP, ASSAM
36	Bail Appln./2039/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. JEHERUL HAQUE @ BIPUL <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	
37	Bail Appln./2073/2021 FIXED	MD. NURUL AMIN <b>Versus</b> THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan MR R R BARUAH	PP, ASSAM
38	Bail Appln./2093/2021 FIXED	MD. KISMAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. A SARMAH MS JURI HAZARIKA	PP, ASSAM
39	Bail Appln./2112/2021 FIXED	MD. NIMAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
40	Bail Appln./2124/2021 FIXED	REENA TAYUNG @ RINA TAYANG <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
41	Bail Appln./2146/2021 FIXED	ARJUN GUPTA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
42	Bail Appln./2157/2021 FIXED	ABDUL KADIR JILANI <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN MR F A AHMED	PP, ASSAM
43	Bail Appln./2159/2021 FIXED	SAMARJIT SINGHA <b>Versus</b> THE STATE OF ASSAM	MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
44	AB/3800/2020 FIXED	HENDO ETE AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. O P BHATI MR. P SARMA MR. M K GOGOI MR. P K PODDAR	MR. P N GOSWAMI PP, ASSAM
45	AB/361/2021 FIXED	MAHESWAR BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR J DAS	PP, ASSAM
46	AB/700/2021 FIXED	PRADIP TERANG <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
<b>WITH</b>				
47	AB/540/2021	RAJIB KONWAR <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MS. T. PAIT	PP, ASSAM

48	AB/1633/2021 FIXED	SANKAR NATH <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR A DAS	PP, ASSAM
49	AB/1701/2021 FIXED	AMAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI	PP, ASSAM
50	AB/1780/2021 FIXED	AYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA	PP, ASSAM
51	AB/2074/2021 FIXED	RUHUL AMIN @ RAHUL AMIN <b>Versus</b> THE STATE OF ASSAM	MR J HUSSAIN MR. L HUSSAIN MR. A H MULLA	PP, ASSAM
52	AB/2209/2021 FIXED	RIYAJUL ALI @ RIYAZUL ALI <b>Versus</b> THE STATE OF ASSAM	MS F RAHMAN MR. S H SAIKIA	PP, ASSAM
53	AB/2214/2021 FIXED	ABU BOKKAR <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
54	AB/2235/2021 FIXED	RATUL CHAMUAH @ RATUL SAMUAH <b>Versus</b> THE STATE OF ASSAM	MR. S DIHINGIA MR I HASSAN	PP, ASSAM
55	AB/2273/2021 FIXED	MAYAN KHAN @ MAYAN ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
56	AB/2329/2021 FIXED	DILDAR RIJJA CHOUDHURY @ ALIF <b>Versus</b> THE STATE OS ASSAM AND ANR	MR. A HUSSAIN MR. A S AHMED	PP, ASSAM
57	AB/2332/2021 FIXED	KAMAL BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. A SARMA MR J P CHAUHAN	PP, ASSAM
58	AB/2335/2021 FIXED	BARJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MRS. S ISLAM	PP, ASSAM
59	AB/2501/2021 FIXED	MD. NAHURUL ALI SK @ NAHRUL ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
60	AB/2538/2021 FIXED	KANOJ REGON @ ANUSH REGON AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
61	AB/2559/2021 FIXED	AMIRUL ISLAM KHAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY MR A K AZAD	PP, ASSAM
62	AB/2562/2021 FIXED	SEKHU DUTTA @ SHEKHAR DUTTA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
63	AB/2586/2021 FIXED	MANNAN ALI @ BUBUL M ALI <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR S ISLAM MR. R RAHMAN	PP, ASSAM
64	AB/2658/2021 FIXED	NANTU CHOWDHURY @ NANTU CHAUDHURY <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR. N SHARMA	14-09-2021	To	17-09-2021
8)	MR N DUTTA	16-09-2021	To	22-09-2021
9)	MR. M SARANIA	17-09-2021	To	17-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,17th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH-III AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED  
13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH,  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/845/2015 WITH WP(C)/2097/2010 (D/O)	BHUPEN NARAH and 49 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S KALITA MS.P BARUA	GA, ASSAM MR. S BORTHAKUR (SC, MISING AUTONOMOUS COUNCIL, R-4,5) SC, FINANCE
2	WP(C)/3136/2015	MD. AKBAR ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A C SARMA MR.P C GOSWAMI MR.D K SHARMA MR G BHARADWAJ MR B DEORI	GA, ASSAM(R1-3)
3	WP(C)/3592/2015	SMTI BORNALI PATIR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	GA, ASSAM(R3,6,7) MR.B BURAGOHAIN(R-8) MS.S GOGOI(R-8) MR.J P KACHARIR-8 SC, SOCIAL WELFARE(R1,2,4,5)
4	WP(C)/4347/2015 WITH CONT.CASE(C)/54/2017 (D/O)	DILIP SARMA <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR.S S TALUKDAR	GA, ASSAM C.G.C. MR.S K MEDHI MR. M CHETIA MS. N BARUAH MR. B N SARMA, SR.ADV. MS.H M PHUKAN
	<b>WITH</b> I.A.(Civil)/1311/2017 <b>in</b> WP(C)/4347/2015	THE DIRECTOR OF SAINIK WELFARE, ASSAM <b>Versus</b> DILIP SARMA	MR.B N SARMA GA, ASSAM	MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR.S S TALUKDAR
	<b>WITH</b> I.A.(Civil)/1702/2019 <b>in</b> WP(C)/4347/2015	DILIP SARMA <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR. A K DAS MR. M J GOGOI	MR. D NATH ASSTT.S.G.I.

5	WP(C)/1693/2016	THE MANAGEMENT OF N.F. RAILWAY <b>Versus</b> ASSTT. LABOUR COMMISSIONER CENTRAL and ANR.	MR.S C BISWAS MR.D K DEY	MRS. A GAYAN
	<b>WITH</b>			
6	WP(C)/2676/2016	THE MANAGEMENT OF NF RAILWAY <b>Versus</b> ASSISTANT LABOUR COMMISSIONER CENTRAL and ANR.	C.G.C. MR.D K DEY MRS.A DASS	MRS. A GAYAN
7	WP(C)/7626/2016 FIXED	SADHANA ROY <b>Versus</b> STATE OF ASSAM and 3 ORS.	MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE
8	WP(C)/5108/2017 FIXED	MOKIB ALI <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM MR. B C DEKA MS. U HAZARIKA SC, IRRIGATION
9	WP(C)/3585/2018 FIXED	DILIP KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. M MAHANTA	MR. D SAIKIA (SR. ADV., (R-2, R-3 & R-4)) GA, ASSAM MR. D C BORAH (R-5, R-6 & R-9) MR. K LAHKAR (R-5, R-6 & R-9) MR. D BARMAN (R-5, R-6 & R-9) MS. M D BORAH (R-1) MR. A PHUKAN (SC, SECRETARIAT ADMINISTRATION DEPARTMENT)
10	WP(C)/1190/2020	RAJA RAI @ RAJNARAYAN RAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S UPADHAY MR. B KUMAR	SC, FINANCE SC, TREASURY
11	WP(C)/1192/2021	PRASANNA SARMA AND 68 ORS <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND ANR	MR. B K BHATTACHARJEE MISS A CHETIA	SC, A G V B
12	WP(C)/2668/2021	MD. RIAZUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. S SUTRADHAR	SC, PNRD GA, ASSAM
13	WP(C)/3331/2021	SUSHANTA KR. SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	GA, ASSAM SC, P H E
		<b>ORDERS</b>		
14	Cont.Cas(C)/151/2017	DULAL AHMED MAZUMDAR and 7 ORS. <b>Versus</b> KUJENDRA DOLEY and ORS.	MR.S AHMED MD.GIASH UDDIN	DR.B AHMED(R- 1&2)(R- 3&4)(R-5) MR.N HAQUE(R- 1&2) MR.A K AZAD(R- 3&4) MR.S A SIKDER(R- 1&2) MR.A U AHMED(R-3&4)(- -5)
15	Cont.Cas(C)/532/2019	ARABINDA RABHA AND 3 ORS. <b>Versus</b> ARVIND MADHAV SINGH, IFS	MR. K N CHOUDHURY MR. J PATOWARY	MR R K DUTTA MS. P BHUYAN MR. S DUTTA
16	I.A.(Civil)/2429/2019 in WP(C)/4717/2019	PRAKASH BARMAN <b>Versus</b> ASSAM MINERAL DEVELOPMENT CORPORATION (AMDC) LTD.	MR S DAS MR N BARUAH	MR. M MAHANTA
	<b>WITH</b>			
	WP(C)/4717/2019	ASSAM MINERAL DEVELOPMENT CORPORATION (AMDC) LTD. <b>Versus</b> PRAKASH BARMAN AND 2 ORS.	MR. M K MISRA MR. M MAHANTA MR. P K MUNIR	MR. S DAS MR. N BORUAH FOR CAVEATOR
17	WP(C)/4893/2019	ABDUL AZIZ KHAN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. P K TIWARI MR. M SARMA MR. A R GOGOI	MR. M K CHOUDHURY GA, ASSAM MR. S CHAMARIA, SC, FCSCA MR. A BARKATAKI MR P BHARDWAJ

18	Cont.Cas(C)/115/2020	DINESH BURAGOHAJN <b>Versus</b> GAURAV BOTHRA, IAS	MD A S AHMED	
19	Cont.Cas(C)/120/2020 WP(C)/39/2019	SRI PRAFULLA SAIKIA @ PRAFULLA KR. SAIKIA <b>Versus</b> SRI ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	
	<b>WITH</b> I.A.(Civil)/3062/2019 <b>in</b> Cont.Cas(C)/120/2020	THE ASSAM STATE TRANSPORT CORPORATION AND ANR <b>Versus</b> ASHOK KR. DEY	MR. JYOTIRMOY ROY MR. S SARMA	MR R DAS
	<b>WITH</b> I.A.(Civil)/1080/2020 <b>in</b> Cont.Cas(C)/120/2020	THE ASSAM STATE TRANSPORT CORPORATION <b>Versus</b> ASHOK KR. DEY	MR. S SARMA MR. C CHAKRAVARTY MR D DAS	MR. R C DAS
20	Cont.Cas(C)/88/2020	SAMIR ROY <b>Versus</b> ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MR H M R HOQUE, SC ASTC MR H M R HOQUE, SC ASTC
21	Cont.Cas(C)/97/2020	ANISUL HAQUE @ ANISUL HAQUE <b>Versus</b> ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MR H M R HOQUE, SC ASTC
22	Cont.Cas(C)/99/2020	SRI PUNESWAR CHETIA <b>Versus</b> SRI ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR S SARMA MR D DAS MR H M R HOQUE SC, A S T C
23	Cont.Cas(C)/100/2020	MD. SAFIUR RAHMAN @ SAIFUR RAHMAN <b>Versus</b> ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. S SARMA
24	Cont.Cas(C)/101/2020	PRAKASH SAIKIA <b>Versus</b> ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR D DAS MR H M R HOQUE
25	Cont.Cas(C)/106/2020	USHA RANI DEVI <b>Versus</b> ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR D DAS MR H M R HOQUE
26	Cont.Cas(C)/107/2020	TIKESWAR DEORI <b>Versus</b> ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE
27	Cont.Cas(C)/289/2020	HRISHIKESH SARMA AND 3 ORS. <b>Versus</b> ANAND KUMAR AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, KHADI AND VILLAGE INDUSTRIES COMMISSION MR. C BORUAH

28	WP(C)/2755/2020 FIXED	ABDUR RASHID <b>Versus</b> THE UNION OF INDIA AND 12 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MR. K K PARASAR ASSTT.S.G.I.
29	WP(C)/3739/2020	HIMADRI KALITA AND 70 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/2149/2020 <b>in</b> WP(C)/3739/2020	HIMADRI KALITA AND 70 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/2180/2020 <b>in</b> WP(C)/3739/2020	SANCHITA BHATTACHARJEE <b>Versus</b> HIMADRI KALITA AND 70 ORS.	MR. U N CHATTRY MR. O LASKAR	
	<b>WITH</b> I.A.(Civil)/2182/2020 <b>in</b> WP(C)/3739/2020	ANKANA HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/2206/2020 <b>in</b> WP(C)/3739/2020	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> HIMADRI KALITA AND 70 ORS.	MR. B P SINHA	MRS. R DEVI
	<b>WITH</b> I.A.(Civil)/2239/2020 <b>in</b> WP(C)/3739/2020	UPASANA ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 74 ORS.	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	SC, SEC. EDU. SC, SEC. EDU. MR. R P SARMAH
30	WP(C)/3435/2020	JAYANTA BARMAN AND 23 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S S TALUKDAR MR P K DAS	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/1688/2020 <b>in</b> WP(C)/3435/2020	JAYANTA BARMAN AND 23 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR P K DAS	SC, EDU
31	WP(C)/3633/2020	DEEP JYOTI SARMAH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA	SC, SEC. EDU. SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/1490/2020 <b>in</b> WP(C)/3633/2020	DEEP JYOTI SARMAH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA	SC, RMSA SC, RMSA
32	WP(C)/3703/2020	JAMALUDDIN AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	SC, SEC. EDU. SC, SEC. EDU.
33	WP(C)/3881/2020	BHARGOB NATH AND 92 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. M P SARMA MR. C P SHARMA MS. T GHOSH	SC, SEC. EDU. SC, SEC. EDU.
34	WP(C)/3882/2020	HABIBUL HOQUE AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A R BHUYAN Mr M U Ahmed	SC, SEC. EDU.
35	WP(C)/4038/2020	PINKUMONI BORUAH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, SEC. EDU.
36	WP(C)/4065/2020	INAMUL HASAN AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MRS U ZEEHAM MR. S D ROY MS. T GHOSH MR. C P SHARMA	SC, SEC. EDU. SC, SEC. EDU.

37	<b>WITH</b> WP(C)/4109/2020	SMTI. PARISHMITA HAZARIKA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U DUTTA	SC, SEC. EDU.
38	<b>WITH</b> WP(C)/4189/2020	RAHUL BORAH AND 135 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. A GOGOI	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/179/2021 <b>in</b> WP(C)/4189/2020	DEEPIKA BORAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH	SC, SEC. EDU.
39	<b>WITH</b> WP(C)/4192/2020	MILAN CHETIA AND 170 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/260/2021 <b>in</b> WP(C)/4192/2020	DIPANKAR DUTTA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU.
40	<b>WITH</b> WP(C)/4198/2020	RAJIBLOSON MEDHI AND 58 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
41	<b>WITH</b> WP(C)/4303/2020	DIPANDITA DEKA AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. SC, SEC. EDU.
42	<b>WITH</b> WP(C)/4361/2020	DIGANTA BORAH AND 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. P BORDOLOI MR K J SAIKIA	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/211/2021 <b>in</b> WP(C)/4361/2020	IRFAN ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MR. P BORDOLOI MR K J SAIKIA	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/273/2021 <b>in</b> WP(C)/4361/2020	PUJA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MR. P BORDOLOI	SC, SEC. EDU. SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/478/2021 <b>in</b> WP(C)/4361/2020	QUEEN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MR. P BORDOLOI MR K J SAIKIA	SC, SEC. EDU. SC, SEC. EDU.
43	<b>WITH</b> WP(C)/4377/2020	SURYASPARSHA KALLULINI SAIKIA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D SAIKIA MR. A BHATTACHARYYA	SC, SEC. EDU. SC, SEC. EDU. MR. M DUTTA (R-5) MR. K BORA (R-5)
44	<b>WITH</b> WP(C)/4455/2020	DIPANKAR GOGOI AND 152 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA	SC, SEC. EDU. SC, SEC. EDU.
45	<b>WITH</b> WP(C)/978/2021	PINKY BORBORUAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H BEZBARUA MR. U SARMA MS. P K DEVI MR H J SAIKIA	SC, SEC. EDU. SC, SEC. EDU.
46	Cont.Cas(C)/11/2021	NAGEN CHANDRA DAS <b>Versus</b> RAMENDRA NATH SARMA , A.C.S.	MR. S BORA MS J RAJKUMARI	MR. I CHOUDHURY G BAROOAH RAJIB LUSHAN CHUTIA MS K BORAH

47	I.A.(Civil)/348/2021 in WP(C)/4648/2020	SHIV NARAYAN BALAI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MS. B SARMA
	<b>WITH</b> WP(C)/4648/2020	SHIV NARAYAN BALAI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MS. B SARMA (C.G.C., R1- R3, R5) ASSTT.S.G.I.
48	WP(C)/675/2021	KARUNA RANI ROY <b>Versus</b> THE AIRPORT AUTHORITY OF INDIA AND 4 ORS	MR A R MEDHI MR P C R MEDHI	MR. R DUBEY SC, A A I
49	I.A.(Civil)/979/2021 WITH LCR in WP(C)/127/2012	ON THE DEATH OF DIGANTA ROY @ DIGANTA KR. ROY HIS LEGAL HEIR <b>Versus</b> THE MANAGEMENT OF ASSAM STATE TEXTILE CORPORATION LTD. AND 9 ORS.	MR. K R PATGIRI	GA, ASSAM MR. A ZAHID
	<b>WITH</b> WP(C)/127/2012	THE MANAGEMENT OF ASSAM STATE TEXTILE CORPN. LTD. <b>Versus</b> STATE OF ASSAM and ORS.	MR.A SARMA MR.A JAHID	MR.K P SARMA GA, ASSAM MR.A D GUPTA MR.H DAS MR.K R PATGIRI MS.B DAS
	<b>WITH</b>			
50	WP(C)/4751/2011	PRABHAT NATH and 7 ORS <b>Versus</b> THE PRESIDING OFFICER and ORS	MR.K P SARMA MR.A D GUPTA MR.P K TALUKDAR MR.H DAS MR.K R PATGIRI MS.B DAS MR.C DAS	GA, ASSAM MR.A SARMA MR.A JAHID
51	WP(C)/1056/2021	KANAK CHANDRA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	SC, HEALTH AND F W
52	I.A.(Civil)/1374/2021 in WP(C)/5162/2020	UTPAL KONWAR AND 2 ORS. <b>Versus</b> JITU KR. SAIKIA AND 12 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM MR. A KHANIKAR
	<b>WITH</b> WP(C)/5162/2020	JITU KR. SAIKIA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. A KHANIKAR MR. P KONWAR	GA, ASSAM MR. A PHUKAN (R-2,3)
		<b>HEARING</b>		
53	WP(C)/1107/2015 FIXED	WELFARE ASSOCIATION OF RETIRED ONGCIANS and ANR <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR. L N DIHINGIA MS. R GOGOI MR.A BORGHAIN MR.S BORTHAKUR	MR.G N SAHEWALLA(R- 2&3) MR.S C KEYAL MS..N K DEVI(R-2&3) MR.N A SINGHR-2and3 ASSTT.S.G.I.
54	WP(C)/1379/2017 FIXED	GOLOK CHANDRA BORA <b>Versus</b> THE BOARD OF SECONDARY EDUCATION, ASSAM and 3 ORS.	MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN	SC, SEBA
55	WP(C)/517/2018 FIXED, WITH LCR	NUMALIGARH REFINERY LTD. <b>Versus</b> THE WORKMEN	MR. U K NAIR MS U DAS MS. A VERMA	MR. K N CHOUDHURY, SENIOR ADVOCATE MR M MAHANTA MR H K DAS MR D J DAS MR. U PATHAK
56	WP(C)/2452/2020	BIMAN PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	GA, ASSAM

**STAY MATTERS**

57	WP(C)/3994/2018	DEWAN JEHERUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J AHMED MR. P RAHMAN MS. M AHMED	GA, ASSAM
58	WP(C)/3073/2019	BRAJENDRA NATH RAYCHOU DHURY <b>Versus</b> INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 2 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH	MR. R P KAKOTI SR. ADV. (SC, IIT, R1-R3) MR. S SUTRADHAR (R1-R3) SC, IIT
59	WP(C)/3134/2019	PRASANTA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. N BORUAH MR. P DUTTA MR A DUTTA MR. T CHAKRABORTY	SC, APDCL
60	WP(C)/3749/2019	BHARAT CHARAN DALBEHERA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. S S ROY ASSTT.S.G.I.
61	WP(C)/7267/2019	PATEL HASMUKH BHAI <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. S S ROY ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 17/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR. N SHARMA	14-09-2021	To	17-09-2021
8)	MR N DUTTA	16-09-2021	To	22-09-2021
9)	MR. M SARANIA	17-09-2021	To	17-09-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 17**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	AB/2733/2021 B/O	AJJUR HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
2	AB/2759/2021	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
3	AB/2791/2021	SYED MINTUL AHMED @ HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
4	Bail Appln./931/2021 SCANNED COPY OF LCR, FIXED	PRANJIT RABHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
<b>BAIL HEARING</b>				
5	AB/1754/2021	ANINDITA SARMA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. D BORA MR. K MOHAMMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
7)	MR. N SHARMA	14-09-2021	To	17-09-2021
8)	MR N DUTTA	16-09-2021	To	22-09-2021
9)	MR. M SARANIA	17-09-2021	To	17-09-2021